

**GOVERNMENT OF INDIA  
ENVIRONMENT, FORESTS AND CLIMATE CHANGE  
LOK SABHA**

UNSTARRED QUESTION NO:4527  
ANSWERED ON:21.04.2015  
CSR FUNDS FOR AFFORESTATION PROJECTS  
Singh Shri Bharat

**Will the Minister of ENVIRONMENT, FORESTS AND CLIMATE CHANGE be pleased to state:**

- (a) whether afforestation projects/activities has been incorporated under Corporate Social Responsibility (CSR) activities for public sector undertakings and banks in the country;
- (b) if so, the details thereof; and
- (c) the details of CSR funds allocated and utilised for afforestation by the said organisations in various States/UTs during the last three years?

**Answer**

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT, FOREST AND CLIMATE CHANGE (SHRI PRAKASH JAVADEKAR)

- (a) & (b) The item (vi) of Schedule VII of the Companies Act, 2013 allows the companies to include activities relating to "Ensuring environmental sustainability" in their Corporate Social Responsibility (CSR) policies. Afforestation/Tree Planting is integral to ensuring environmental sustainability.
- (c) As per the information received from the Department of Public Enterprises, Ministry of Heavy Industries and Public Enterprises, the activities under CSR are selected by the Central Public Sector Enterprises (CPSEs) with the approval of their respective boards and the details of CSR funds allocated and utilized by the companies for a particular activity including tree planting are not maintained centrally by the Department of Public Enterprises.